

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:7452  
ANSWERED ON:15.05.2002  
JOB ON COMPASSIONATE GROUNDS IN RAILWAY DAK SEWA  
BHIM PRASAD DAHAL

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the number of those eligible dependents of officials of Railway Dak Sewa in Gorakhpur who expired while in service during the each of the year 1999, 2000 and 2001 provided with the suitable jobs on compassionate grounds;
- (b) the number of those eligible dependents have not yet been provided with the jobs on compassionate grounds; and
- (c) the time by which the jobs on compassionate grounds is likely to be provided to such eligible dependents of deceased officials?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) The dependents of officials of Railway Dak Sewa in Gorakhpur who expired while in service during each of the year 1999 and 2001 have not been appointed on compassionate ground so far. There was no case of death of any official in this place in 2000.

(b) Eligible dependents of officials of Railway Dak Sewa in Gorakhpur who have not been provided jobs are as under:

Year	Number	of	eligible dependent
1999	7		
2000	Nil		
2001	1		

(c) Out of the applications of above mentioned eligible eight dependents, 5 applications are under consideration. However, 3 applications could not be recommended for appointment in accordance with existing instruction. The criterion for appointment on compassionate grounds as prescribed in the guidelines for this purpose by the nodal Ministry i.e. Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions is followed in the Department of Posts. As per the said guidelines, the appointment on compassionate grounds is granted to a dependent family member of a Government Servant who dies in harness or who is retired on medical grounds, thereby leaving his family in penury and without any means of livelihood. The object is to relieve the family of the Government Servant concerned from financial destitution and to help it get over emergency. Compassionate appointment can be made up to a maximum of 5% of vacancies arising in within a year under direct recruitment quota in Group `C` or `D` posts.